

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2(b)

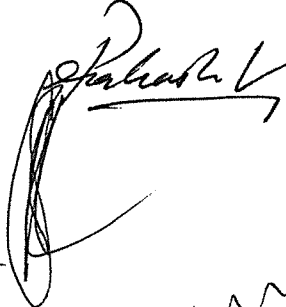
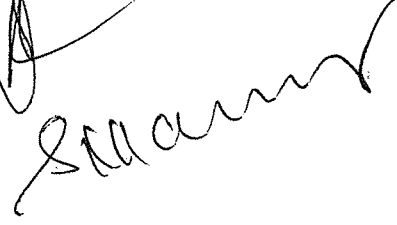
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-05-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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
REPRESENTATION BY WHOM

1.	Prakash for Dhanaraj		
2.	Dr. K. S. Ravi Chandran, P.C.S & S. Mangula Devi, Adv for P <sub>1</sub> to P <sub>5</sub> for KSR & Co		

ORDER

At request of the parties, list this matter on 14.06.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)